

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/113(KB)2022
IA(I.B.C)/638(KB)2023,
IA(I.B.C)/658(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15TH MAY, 2023, 10:30 A.M

IN THE MATTER OF	KILBURN OFFICE AUTOMATION LIMITED
UNDER SECTION	IBC UNDER SEC 10

Appearances (via video conferencing/physical)

Ms. Meenakshi Manot, Adv. : For RP

ORDER

1. Ld. Counsel for the RP present.
2. **IA(I.B.C)/638(KB)2023**
 - i. This IA has been filed by RP under section 12(2) of IBC, 2016, Seeking extension of CIRP period by 90 days.
 - ii. It is stated that the CIRP started on 2nd November, 2022 and period of 180 days end on 1.05.2023. The CoC in its 5th meeting held on 23.03.2023 resolved to seek extension of CIRP period by 90 days.
 - iii. This IA is accompanied by an affidavit of RP at page 51.
 - iv. For the position as mentioned above, period of CIRP is extended by 90 days with effect from today.
 - v. RP to endeavour to complete the entire CIRP during this period. This IA is allowed and **disposed of** accordingly.

3. **IA(I.B.C)/658(KB)2023**

- i. This IA has been filed for taking on record Progress Report at page 13-17. This IA is accompanied by an affidavit at page 35-36. Progress Report is taken on record. IA is, accordingly, allowed and **disposed of**.

4. Post CP for further Progress Report on **4/07/2023**.

Balraj Joshi
Member (Technical)

Bidisha Banerjee
Member (Judicial)